



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-184/NCLAT/CHN BEN/2026

Dated: 05th Oct 2026

NOTICE

Please take notice that the following matter of Chennai Bench to be listed on 07.10.2026 will not be taken up on that day. The next date of hearing will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No.1229/2023 For Stay IA No.1230/2023 For Directions IA No. 1231/2023, 198 & 1167/2024	Edelweiss Asset Reconstruction Co Ltd & 2 Ors. Vs Saurabh Kumar Tikmani, Erst. RP of Lanco Amarkantak Power Ltd & 13 Ors	Mr. Allwin Godwin	Mr.Ramakant Rai R1 Mr. Adithya Reddy R2-R9 R12 Mr.Dhananjaya Sud R10 Mr.T Sundar Rajan R11 Mr.Aayush Mitruka R14

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in